

**STATEMENT RE. TWO ACCIDENTS ON
SOUTH CENTRAL RAILWAY**

**THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
MOHD. SHAFI QURESHI):** I beg to
lay on the Table a statement regard-
ing two accidents at unmanned level
crossings on South Central Railway
on the 19th May, 1975 and 15th June,
1975. [Placed in Library. See No.
LT-9815/75].

**SAILING VESSELS (INSPECTION) AMDT.
RULES, 1975 UNDER MERCHANT SHIPPING
ACT, 1958 AND A STATEMENT**

**THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI):** I beg to lay on the Table:

- (i) A copy of the Sailing Vessels (Inspection) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. S.O. 1041 in Gazette of India dated the 5th April, 1975 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-9818/75].

**NOTIFICATIONS UNDER PASSPORTS ACT,
1967**

**THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI BIPINPAL DAS):** I beg to lay
on the Table a copy each of the
following Notifications (Hindi and
English versions) under sub-section
(3) of section 27 of the Passports Act,
1967:—

- (i) The Passports (Amendment) Rules, 1975, published in Notification No. G.S.R. 325(E) in Gazette of India dated the 9th June, 1975.

- (ii) G.S.R. 359(E) published in Gazette of India dated the 27th June, 1975 extending the Passports Rules, 1967 to the State of Sikkim.

- (iii) The Passports (Amendment) Rules, 1975, published in Notification No. G.S.R. 360(E) in Gazette of India dated the 27th June, 1975. [Placed in Library. See No. LT-9817/75].

**PETROLEUM PRODUCTS (SUPPLY AND
DISTRIBUTION) AMDT. ORDER**

**THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI C. P. MAJHI):**
I beg to lay on the Table a copy of
the Petroleum Products (Supply and
Distribution) Amendment Order,
1975, (Hindi and English versions)
published in Notification No. G.S.R.
743 in Gazette of India dated the 14th
June, 1975, under sub-section (6) of
section 3 of the Essential Commodities
Act, 1955. [Placed in Library. See
No. LT-9818/75].

**THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI JAGANNATH PAHADIA):** I
beg to lay on the Table a Copy each
of the following Reports (Hindi and
English versions) under sub-section
(1) of section 619A of the Companies
Act, 1956:—

- (1) Annual Report of the Indian Telephone Industries limited, Bangalore, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
- (2) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9819/75].